

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU.**

**ORDER**

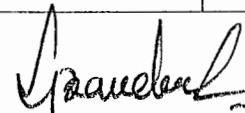
No: 1020

Dated 28-12-2019

Sanction is hereby accorded to the additional allotment of funds to the tune of Rs. 12,89,003/- ( Rs. Twelve Lacs Eighty Nine Thousand and three only) under Major Head 2071-Pension & Other Retirement Benefits object head 670-Leave encashment, in favour of the following Subordinate Courts, for the year 2019-20 for releasing the amount in favour of the retirees to the extent amount shown against each as detailed below:

S.No	Name of the Court.	Name of the Retirees	Date of Retirement.	Amount. ( In Rs)
1.	Pr. D&S Judge, Baramulla	Ab. Rashid Bhat, Ex. P.S.	30-9-2019	5,48,800/-
2.	Spl. Judge, Anti-corruption, Srinagar	Ab. Aziz Bangroo, S.O.	31-1-2020	6,24,120/-
3	Spl. Judge, Anti-corruption, Jammu.	Darbari Lal, Ex. S.O.	31-8-2019	27,600/-
4	3 <sup>rd</sup> . Addl. D&S Judge, Jammu.	Om Parkash, Ex . P.S.	---	63,750/-
5	Munsiff, Basohli.	Gh. Mehdi Ex . Head Asstt.		24,733/-
6.			Total:-	12,89,003/-

By order.

  
(Ram Singh) 28/12/19

Joint Registrar (Accts)

No: 20080-90/A.c

Dated 28-12-2019

Copy to the :

1. Pr. D&S Judge, Baramulla.
- 2-3 Spl. Judge, Anti-corruption, Jammu/Srinagar.
4. 3<sup>rd</sup>. Addl. D&S Judge, Jammu.
5. Munsiff, Basohli.
6. Treasury Officer, Saddar Try . Srinagar.
7. Treasury Officer, Sub Try.Distt.Court complex, Janipur, Jammu.
- 8-9 Treasury Officer, Baramulla/Basohli.

..... for inf. and n/a

10. I/c NIC, High Court, Jammu for uploading.
11. Order file.

  
Joint Registrar(Accts) 28/12/19